larising their services ih different TV ceivtres at Delhi for the year 1982-83 and 1983-84; and

(c) what is the number of daily-wage workers absorbed against regular Group 'D' post's in th^ different TV centres at Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) The requisite information is being collected a^d will be -aid on the Table of the House in due course.

### Allotment ©f Time ' Tamil and other Nonl-Hindi Languages in T.V. Programmes

569. SHRI R. MOHANARANGAM: SHRI R RAMAKRISHNAN:

Will the Minister of INFORMATION AND BROADCASTING bg pleased to state:

- (a) whether there is any proposal under Government's consideration to allot somg fixed time for Tamil and other n-on-Hindi languages in T.V. programmes ag it i^ allotted for Hindi from 8-45 to 10.05 P.M. in the name of national integratior; and
  - (b) if so, by when- and how?

THE DEPUTY MINISTIER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) It has been the endeavour of Doordarshan to feature programmes from as many region's as possible in the national networking programmes. There is no duration fixed for items in any language except for the new's.

## Oriya Songs in Resrional Chitrahar

- 570. SHRI B. C. PATTANAYAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) what are the names of different film distributors who supplied Oriya

song sequences to the Delhi Doordarshan Centre for Regional Chitrahar during the last three years;

- (b) what is the total amount paid tj each of them during that period, yearwise;
- (c) what i's the total number of weekg for which programmes accepted from each of them during that period: and
  - (d) what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN TH& DE-**PARTMENT** OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d) During the year 1980 and -1981 no film distributor supplied Oriya film sequences to Delhi Doordarshan Kendra. During 1982, only one film distributor viz. M/s. sripati Films C|0 Smt. Raj Kumari D'jvi, Puri (Orissa) had supplied Oriya film sotigs sequences to Delhi Doordarshan, which was telecast on 8-2-1982. The amount paid was Rs. 250|-. No other offers were received during this period.

#### Modernisation of Telecommunication System

- 571. SHRI B. C. PATTANAYAjK: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether there is any proposal under Governmer/t's consideration to take up the programme for modernisation of telecommunication system;
- (b) if so, what is th^ amount earmarked for implementitir/g the above programme; and
- (c) by when necessary modernisation work is expected to be started?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N P.'^TIL)- (a) Yes, Sir.

(b) and (e) Modernisation is a pai't of total development programme of Rs. 2.336 crores foj increasg in capacity Of telephone syetern by 13.3 lakh lines in the 6th P'an-. No separate amount has be?n set apart for modernisation. The process of modernisation has already commenced with introduction of electronic exchanges, satellite 'system etc., in the country.

#### Dual pricing policy for drugs

- 572. DR. M. M. S. SIDDHU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether any schemes or memorandum has been received by Gov-ernmen\* from the Indian Drugs Manufacturing Association and/or Organisation of Pharmaceutical Producers of Indian (OPPI) for revision of drugs price control order;
- (b) if so, what %re the details in this regard; and
- (c) whether Government are considering to formulate any dual pricing policy for drugs both essential and non-essential?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) The Associations of the Drugs Manufacturers in the memorandum submitted to my Ministry as well as in the meetings held with them have proposed in-ter-alia changes in the pricing policy. One of the suggestions made is that the industry itself should be permitted to regulate the prices subject only to profitability ceilings.

(c) There is no proposal with the Government at present for a dual pricing policy for drugs.

# Ratio between the bulk drug production and formulations

- ' 573. SHRI BHUVNESH CHATURVEDI: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:
  - (a) whether the pharmaceutical companies in India are following the

decisions of Government regarding the ratio between the bulk drug production (Basic drugs) and the formulations; and

(b) what steps have been taken or are proposed to be taken against the defaulters, if any?

THE MINISTER OF CHEMICALS & FERTILIZERS (SHRI VASANT SATHE): (a) and (b) In case of drug companies who have not complied with the ratio requirements between the bulk drug production and the formulation production and who have not taken approval for any specific reason. Government have taken measures: —

- (i) In rejecting any expansion of formulations;
- (ii) In allowing the party to increase the bulk production subject to drug policy parameters; and
- (iii) In asking the company to export its excess production. . ,

Stricter steps may become possible after the amendments to the I(D&R) Act are passed.

## Demand and production of ^ngs

- 574. SHRI MIRZA IRSHADBAIG AIYUBBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that the tar gets of demand estimated for various drugs are without justification and basis:
- (b) whether it is also a fact that these targets project growth in de mand of certain bulk drugs whereas their actual demand is falling, if so, what are the names of the drugs, tar geted demand, action production of such drugs and whether this resulted in any shortage of such drugs; and